

(b) whether the French Government has also given its consent to the French Companies to participate in tenders floated by India for nuclear components;

(c) whether France had earlier delayed the supply of enriched uranium for the Tarapur reactor after India and the United States had agreed that France could replace the US as the supplier of fuel;

(d) if so, whether any agreement in this regard has been reached; and

(e) if so, the details of the same?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) and (b) Government have seen press reports to this effect, but are not aware of confirmation of these press reports by the Government of France,

(c) No, Sir.

(d) Pursuant to the agreement concluded between India and France in November 1982, and the subsequent Commercial contract of March 1983 France in lieu of the USA is supplying enriched uranium for the Tarapur Atomic Power Station within the framework of the 1963 Cooperation Agreement.

विकास दर में गिरावट

2962 श्री मनोहर लाल सेनी :

श्री सुब्रह्मण्यम स्वामी :

श्रीवती किन्नोरी सिन्हा : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जो छठी पंचवर्षी योजना के शुरू में जो विकास दर था उसमें 1982-83 वर्ष के दौरान गिरावट आई है;

(ख) यदि हाँ, तो उस सम्बन्ध में तथ्यों का ब्योरा क्या है; और

(ग)गत 3 वर्षों के दौरान प्रतिवर्ष विकास दर क्या रही ?

योजना मंत्री (श्री एस. बी. चव्हाण) :  
(क) जी, हाँ।

(ख) और (ग) कृषि संवृद्धि दर प्रमुखतः अर्थ-व्यवस्था की संवृद्धि दर का निर्धारण करती है। पहले के वर्षों की तुलना में 1982-83 के दौरान कृषि की संवृद्धि दर कम अर्थात् 3.9 प्रतिशत रही। खरीफ उत्पादन मुख्य रूप से गम्भीर सूखे से प्रभावित हुआ। केन्द्रीय सांख्यिकीय संगठन द्वारा राष्ट्रीय आय के अद्यतन त्वरित अनुमानों के अनुसार कृषि क्षेत्रक के लिए, और अर्थव्यवस्था के संवृद्धि दरें पिछले तीन वर्षों के दौरान नीचे बताए अनुसार हैं :

उत्पादन	1980-81	1981-82	1982-83
लागन पर			
संकल देशीय			
उत्पाद			

(1970-11 की (गिछने वर्ष के मुकाबले  
कीमतों पर) प्रतिशत परिवर्तन)

1. पूर्ण अर्थ- व्यवस्था के लिए	7.9	5.3	1.8
2. कृषि क्षेत्र के लिए	12.9	3.3	3.9

National and per Capita Income  
During 1983-84

2963. SHRI MADHAVRO SCINDIA :

Will the Minister of PLANNING be pleased to state :

(a) whether a quick estimate of national income recently released by Central Statistical Organisation has revealed a slight fall in per capita income during 1982-83 as compared to the earlier year in real terms;

(b) if so, the figures showing the national income and per capita income

in real terms during these years according to this estimate;

(c) whether any rough estimate about national income and per capita income for 1983-84 has also been made; and

(d) if so, the details thereof ?

THE MINISTER OF PLANNING  
(SHRI S. B. CHAVAN) : (a) Yes, Sir.

(b) The figures are as under:

Year	National income in real terms (1970-71 prices)	
	total (Rs. crores)	per capita (Rs.)
1981-82	49639 (P)	715.3 (P)
1982-83	50486 (Q)	712.1 (Q)

(P : Provisional Estimates

Q : Quick Estimates)

(c) and (d) The Economic Survey, 1983-84 presented to Parliament on 27th February, 1984 anticipates a growth in Gross National Product of 6 to 7 per cent in 1983-84. On this basis, the per capita income is likely to rise by about 4 to 5 per cent.

**Programmes to Improve the Condition of Scheduled Castes and Scheduled Tribes**

2964. SHRI MANOHAR LAL SAINI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is envisaged in the Sixth Plan that Government lay special emphasis on measures to solve the problems of the Scheduled Castes and Scheduled Tribes who form one fourth of the population, are below the poverty line and faced special problems peculiar to them and three decades of development have not had the desired impact on this socially, economically and educationally handicapped groups;

(b) whether it is also envisaged in the plan that comprehensive development

plan would be formulated keeping in view the special problems and needs of these communities and the programmes would be integrated with other programmes in the context of overall development strategy of the plan; and

(c) if so, details of the special measures and comprehensive programmes taken to improve the condition of the backward classes?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA) :  
(a) and (b) Yes, Sir.

(c) By accepting the strategy of Special Component Plan for Scheduled Castes and Tribal Sub Plan for Scheduled Tribes as finalised in the Sixth Plan, the States have been formulating and implementing the Special Component Plan and Tribal Sub-Plan every year.

The main objectives of the Special Component Plan are:—

- (i) trying to substantially assist 30% of the Scheduled Caste families to the Sixth Plan (1980-85) through comprehensive and integrated family oriented programmes of economic development.
- (ii) reducing the lag in the educational levels of Scheduled Castes in the Sixth Plan (1980-85).
- (iii) making a significant and tangible improvement in the working and living conditions of Scheduled Castes by reducing the lag in various services available to the Scheduled Caste families, habitations and bastis, and
- (iv) specially promoting occupational mobility of the Scheduled Castes.

The objectives of Tribal Development are as follows:—

- (i) taking up family oriented beneficiary programmes through raising productivity levels of the